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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1529/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018

NAME OF THE PARTIES: Dharti Dredging & Infrastructure Ltd. (DDIL)
V/s
Essar Projects India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

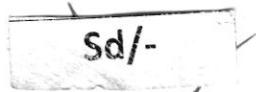
S. No.	NAME	DESIGNATION	SIGNATURE
	Bhupesh Dhumathar i/b. L.M.J Law Practice.	Operational Creditor	
	Srinivas Atreya Chali	Advocate	
	Cyril Amarchand Mangaldas for the Corporate Debtor		

ORDER
CP No.1529/ I&BP/NCLT/MB/MAH/2017

At request of the Corporate Debtor, list this matter on 22/2/2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)